

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**CP-455/2017 in  
OA-2924/2016**

**New Delhi, this the 24<sup>th</sup> day of September, 2018**

**Hon'ble Sh. V. Ajay Kumar, Member(J)  
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Raj Kumar, Aged-27 years,  
S/o late Mr. Madan Singh,  
R/o New Railway Colony,  
Behind Hanuman Mandir,  
Garhi Harsaru. Gurgaon (Haryana). ... Petitioner

(through Ms. Sonika for Sh. Yogesh Sharma)

Versus

1. Sh. R.K. Kulshreshta,  
General Manager,  
Northern Railway, Baroda House, New Delhi.
  
2. Sh. R.N. Singh,  
Divisional Railway Manager,  
Northern Railway, Delhi Division,  
State Entry Road, New Delhi. ... Respondents

(through Sh. S.M. Arif)

**ORDER(ORAL)**

**Hon'ble Sh. V. Ajay Kumar, Member(J)**

Heard both sides.

2. Learned counsel for the respondents while drawing our attention to the various orders passed by them including the family pension order granting family pension to the applicant submits that they have fully complied with the order of this Tribunal.

3. In the circumstances and in view of the substantial compliance of the orders of this Tribunal, this CP is closed. Notices issued to the alleged contemnors are discharged. No costs.

**(A.K. Bishnoi)**  
**Member(A)**

**(V. Ajay Kumar)**  
**Member(J)**

/ns/